

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/87/2017  
NAME OF THE PETITIONER : BEST HOISERY PROCESSING PVT LTD  
UNDER SECTION : 560(6)/252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. Ashokapathy

Counsel for Petitioner



2.

B. Sarath babu

For RoC, Coimbatore

Counsel for Respondent.



**ORDER**

Mr. G. Ashokapathy, Counsel for Petitioner present. Mr. B. Sarath Babu, Counsel for RoC also present. Counsel for the Petitioner is directed to pay Rs.20,000/- towards remuneration of the Chartered Accountant to the Office of the Official Liquidator.  
Heard. **Reserved for orders.**

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)